

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 182 OF 2016**

**Dated : 28<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Ramnik Power & Alloys Pvt. Ltd. ... Appellant(s)  
Vs.  
Madhya Pradesh State Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Aditya Kumar Singh

Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Sachin Dubey for R-1

Mr. ALok Shankar  
Mr. Mahip Singh  
Mr. Sanjeev Khare (Rep.) for R-2

**ORDER**

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on  
**15.04.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**